

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4301

ANSWERED ON:04.08.2009

APPOINTMENT OF CHAIRMAN OF NHRC

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Karunakaran Shri P.;Sampath Shri Anirudhan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the appointment of the Chairman of the National Human Rights Commission (NHRC) has been delayed on account of procedural/legal infirmities;
- (b) if so, the details thereof; and
- (c) the corrective action taken thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): No, Madam.

(b) & (c): Justice S. Rajendra Babu demitted the office of the Chairperson, National Human Rights Commission (NHRC) on 31st May, 2009. The President, under Section 7 (1) of the Protection of Human Rights Act, 1993, has authorized Justice G.P. Mathur, Member in NHRC, to act as Chairperson, NHRC, with effect from 1st June, 2009, until the appointment of a new Chairperson.